

(d) the approximate expenditure to be incurred on the scheme?

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir.

(b) Promotion of interest in the production and circulation of good books. Judging from the response received this object has been served.

(c) The National Book Trust proposes to take the exhibition to other places viz., Ahmedabad, Bombay, Poona, Madras and Calcutta.

(d) About Rs. 1 lakh inclusive of expenditure on exhibitions referred to in part (c) of the question.

#### Deoli Camp

1801. { Shri Ram Harkh Yadav:  
Shri Murli Manohar:  
Shri Onkar Lal Berwa:  
Shri Hukam Chand  
Kachhavaia:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government propose to disband the Deoli Camp and release the Chinese Detenus kept there; and

(b) if so, the broad details thereof?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**

(a) and (b). The cases of Chinese internees in the Deoli Camp have been screened. As a result, some of them have been, or are being, released; others will be transferred for detention in jails in States. It is proposed to wind up the Camp after the internees have been dispersed in the above manner.

#### Statues of Ministers

1802. { Shri Narasimha Reddy:  
Shri Himmatsinhji:  
Shri Y. N. Singha:  
Shri Kapur Singh:  
Shri Solanki:  
Shri P. H. Bheel:

Will the Minister of Home Affairs be pleased to state:

(a) the total number of statues of

the Central Ministers (in office and out of office) erected so far in various parts of the country; and

(b) whether any portion of the expenditure on the said statues has been contributed by the Central Government?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) The information is being collected and will be laid on the Table of the House in due course.

(b) It is generally for non-official organisations to take initiative in such matters and come forward with appropriate schemes, backed by adequate funds. The question of any contribution being made by the Central Government does not therefore arise.

#### Sumptuary Allowance to Ministers

1803. **Shri Hari Vishnu Kamath:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that every member of the Union Cabinet has been granted a sumptuary allowance of Rs. 500 per mensem with retrospective effect from 12th August, 1952; and

(b) if so, the reasons therefor?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) and (b). No, Sir. Cabinet Ministers of the Union are, under the provisions of section 5 of the Salaries and Allowances of Ministers Act, 1952, entitled to a sumptuary allowance of Rs. 500 p.m. They are drawing this allowance with effect from the 12th August, 1952, when the Act came into force.

#### Booking of Passage to Andamans

1805. { Shri Nambiar:  
Shri Imbichibava:  
Shri P. Kunhan:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Indian